

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1337  
ANSWERED ON:08.03.2007  
AGREEMENT BETWEEN BLACKLISTED FIRMS AND DRDO  
Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether some blacklisted firms have entered into an agreement with Defence Research and Development Organisation (DRDO);
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the outcome thereof; and
- (e) the action taken against the officers found guilty?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) No, Sir. After the receipt of the list of blacklisted firms by Ministry of Defence, DRDO have not entered into any agreement with such blacklisted firms.
- (b) to (e): Does not arise.